

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HYDERABAD**

CA No 126 of 2017
in
CP No 25/241/HDB/2017
U/s 241 of the Companies Act, 2013

In the matter of:

Mr. G. Sudhir Kumar
S/o Late G. Anjaiah Gupta
H.No. 3-5-696, Himayathnagar
Hyderabad

...Applicant/
4th Respondent/
Proposed P-20



Versus

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

1. M/s Ennes Capitals (P) Limited
Regd Office at 1-8-229/6
1st Floor, Hari Om, Prenderghast Road
Secunderabad (represented by its
Authorised Director Smt. Archana Sahu
2. M/s. Shrikanth Stocks & Securities (P) Ltd.,
3-5-890, Room No. 112 & 113, Paras Chambers,
Himayathnagar, Hyderabad,
rep by its authorized Director Sri. Arun Kumar Sarda.
3. Mrs. Vandana, Gupta W/o. Anil Kumar Gupta,
Aged about 53 years, R/o. 3-6-1258/1/A,
Hyderguda, Hyderabad, Occ: Business.
4. Bhagwandas Gandhi S/o. Late H.K. Vijayvargiya,
Aged about 58 years, R/o. 4-1-1236/5,
Savitri Sadan, 3rd Floor, Abids, Hyderabad,
Occ: Business.
5. Bhagwandas Sarda, S/o. Bhawarilalji Sarda,
Aged about 53 years, R/o. 15-7-320,
Begum Bazaar, Hyderabad, Occ: business.

6. Prakash Chand Bansal, S/o. Late S.L. Bansal,
Aged about 53 years, R/o. 15-7-185,
Begum Bazar, Hyderabad, Occ: business.
7. Smt. Shashi Tiwari, W/o. D.P. Tiwari,
Aged about 55 years, R/o. 3-3-241,
Kutbiguda, Hyderabad, Occ: business.
8. Smt. Premlata Mantri W/o. M.S. Mantri,
Aged about 55 years, R/o. 1-10-175,
Street No. 10, Ashok Nagar, Hyderabad, Occ: business.
9. Shyamsunder Bansal, S/o. Leeladhar Bansal,
Aged about 55 years, R/o. 5-9-58, Flat No. 201,
Gupta Estate, Basheerbagh, Hyderabad, Occ: business.
10. Rajkishore Jhavar, S/o. Late Ramratan Jhavar,
Aged about 55 years, R/o. H.No. 22-6-770,
Kali Kaman, Panjeshah, Hyderabad, Occ: business.
11. Anil Kumar Gupta, S/o. Dr. C.P. Gupta,
Aged about 55 years, R/o. H.No.-1-10-31,
Block A-502, Welkin Park, Begumpet, Hyderabad.
12. Mrs. Krishnapriya Bhandari W/o. Srikanth Bhandari,
Aged about 47 years, R/o. H.No. 3-6-270, Pentoji Enclave,
Himayathnagar, Hyderabad, Occ: business.
13. Vijendar Kedia, S/o. G.L. Kedia,
Aged about 54 years, R/o. 5-9-30/1/4/3,
Road No.5, Basheerbagh Palace colony,
Hyderabad, Occ: business.
14. Mrs. Manjari Agarwal, W/o. Vinay Agarwal,
Aged about 60 years, R/o. 5-9-30/1/1/29,
Basheerbagh Palace Colony, Hyderabad, Occ: business.
15. Shiv Prakash Maheswari S/o. Late Champalal Maheswari,
Aged about 58 years, R/o. 5-9-207, Flat No. 405,
Jamuna Mansion, Chirag Ali Lane, Hyderabad, Occ:
business.



16. Ghanshyamdas Gilada, S/o. Late Bankatlal Gilada,
Aged about 58 years, R/o. 3-5-141/1/A,
Ramkote, Hyderabad, Occ: business.
17. Ramswarup Agarwal, S/o. Late Ramdas Agarwal,
Aged about 53 years, R/o. 21-3-108,
Tagarinaka, Hyderabad, Occ: business.
18. Ramswarup Agarwal, S/o. Late Ramdas Agarwal,
Aged about 53 years, R/o. 21-3-108,
Tagarinaka, Hyderabad, Occ: business.
(Petitioners at Sl. No.1 to 16 by their specific power of
Attorney)
19. K. Pandu Ranga Reddy, S/o. Late. K. Tirupathi Reddy,
Aged about 53 years, R/o. H.No. 3-4-612,
2nd Floor, Narayanaguda, Hyderabad, Occ: business.
20. Hyderabad Securities & Enterprises Ltd.,
Regd Office at 6-3-654, Adj to Errum Manzil Buys stop,
Somajiguda, Hyderabad and Flat No. G-7/1,
Survey No. 215 (part), Pranava's Annapurna Lotus Park,
Safari Nagar, Kondapur, Hyderabad.
21. K. Shiva Kumar, S/o. K. Vishwanatham,
Aged about 56 years, R/o. 402, Indira Estate,
3-4-552, Narayanguda, Hyderabad, Occ: Chairman &
Director
M/s. Hyderabad Securities & Enterprises Ltd.,
22. Ch. Jagdishwar Rao, S/o. Late Ch. Nagabhushanam,
Aged about 53 years, R/o. 3-6-493/A, Flat No. 403,
Legend, Street No.6, Himayathnagar, Hyderabad,
Occ: Director Hyderabad Securities & Enterprises Ltd.,
23. Maddi Ramasubba Rao, S/o. not known to petnr,
Aged about 58 years, R/o. 107, Kubera Towers,
Narayanguda, Hyderabad, Occ: Director Hyderabad
Securities & Enterprises Ltd.
24. T. Subramanyam, S/o. not known to Petnr,
Aged about 58 years, R/o. 1-2-217/3/A, Hari Residency,
C-1, St No. 10, Domalguda, Hyderabad,
Occ: Director, Hyderabad Securities & Enterprises Ltd.



25. Naresh Kumar Bhatt, S/o. not known to petnr,
Aged about 58 years, R/o. 5-5-197, Ranigunj,
Secunderabad,
Occ: Director, Hyderabad Securities & Enterprises Ltd.
26. Ramnujdas Lahoti, S/o. Late G.N. Lahoti,
Aged about 53 years, R/o. Shop No.6, Raghava Ratna
Towers,
Chirag Ali Lane, Abids, Hyderabad,
Occ: Director Hyderabad Securities & Enterprises Ltd
27. Namashivaya Renikuntla, S/o. not known to Petnr,
Aged about 58 years, R/o. 6-3-788/3, 3rd Floor,
Vamsi Estate, Ameerpet, Hyderabad,
Occ: Director Hyderabad Securities & Enterprises Ltd.
28. V. Venaktesharlu, S/o. not known to Petnr,
Aged about 58 years, R/o. 214, Lingapur House,
Himayathnagar,
Hyderabad, Occ: Director Hyderabad Securities &
Enterprises Ltd.
29. Pulla Rao Krishna Vandanapu, S/o. not known to petnr,
Aged about 58 years, R/o. Flat No. G-7/1,
Survey No. 215 (Part), Pranava Annapurna Lotus Prk,
Safari Nagar, Kondapur, Hyderabad,
Occ: Director Hyderabad Securities & Enterprises Ltd.
30. Katakam Rajeshwar Rao, S/o. not known to Petnr,
Aged about 58 years, R/o. Flat No. G-7/1,
Survey No. 215 (part), Pranava Annapurna Lotus, Park,
Safari Nagar, Kondapur, Hyderabad.
Occ: Director Hyderabad Securities & Enterprises Ltd.
31. K. Srihari Senior Manager (Admn),
Aged about 58 years, R/o. Flat No. G-7/1,
Survey No. 215 (Part), Pranava Annapurna Lotus,
Park, Safari Nagar, Kondapur, Hyderabad.
32. Boorugu Infra Projects (Pvt) Ltd.,
Regd Office at 8-2-293/A/1355-B, Road No. 45,
Jubilee Hills, Hyderabad.



33. Boorugu Ravi Kumar, S/o. B. Mallaiah,
Aged about 43 years, R/o. 3-4-633, Flat No. 402,
Legend Kodati, Street No.8, Narayanguda, Hyderabad,
Occ: M.D. M/s. Boorugu Infra Projects (P) Ltd.
34. Bandaru Ashok, S/o. not known to Petnr,
Aged. Major, R/o. 8-2-293/A/1355-B, Road No. 45,
Jubilee Hills, Hyderabad,
Occ: Director Boorugu Infra Projects (Pvt) Ltd.,
35. Sreedhar Takkireni, S/o. not known to Petnr, Aged. Major,
R/o. 8-2-293/A/1355-B, Road No. 45, Jubilee Hills,
Hyderabad, Occ. Director Hyderabad Securities &
Enterprises Ltd.,
36. Securities & Exchange Board of India (SEBI)
Hyderabad Local Office, 1st Office, 1st Floor,
Indira Chambers, 8-2-622/5/A1, Road No.10,
Avenue 4, Banjara Hills, Hyderabad,
Occ. Director Boorugu Infra Projects (Pvt) Ltd.,
37. Securities & Exchange Board of India (SEBI) Hyderabad
Local Office, 1st Floor, Indira Chambers, 8-2-622/5/A/1,
Road No. 10,
Avenue 4, Banjara Hills, Hyderabad,
Occ. Director Hyderabad Securities & Enterprises Ltd.
38. Kotak Bank Ltd., 2nd Floor, Jewel Pavani Towers,
Rajbhavan Road, Somajiguda, Hyderabad.

...Respondents/ Petitioners/R-1 to R-3 & R-5 to R-19.

Date of order: 06.10.2017

CORAM

Hon'ble Shri Rajeswara Rao Vittalala, Member (Judicial)

Hon'ble Shri Ravi Kumar Duraisamy, Member (Technical)



Parties / Counsels Present:

For the Applicant: Shri Rakesh Sanghi, Advocate

For the Respondents/Petitioner: Dr. S.V. Ramakrishna along with
Shri S.V. Vanshi Krishna, Shri Y.
Suryanarayana, Advocates.

Per: Rajeswara Rao Vittanala, Member (Judicial)

ORDER.



1. The present Company Application bearing CA No. 126 of 2017 is filed by Shri G. Sudhir Kumar (Applicant herein) against M/s Ennes Capitals (P) Ltd and 35 others, under Rule 10 (2) R/w Order 23 Rule 1A CPC by inter-alia seeking for transposition of Applicant /4th Respondent as 20th Petitioner supporting in the Company Petition bearing CP No. 25/2017 with consequential reliefs.
2. The Company Application was listed for hearing on 24.07.2017, 11.08.2017, 05.09.2017 and today.
3. Heard Shri Rakesh Sanghi, Learned Counsel for the Applicant / Respondent and Shri S.V Vanshi Krishna, Learned Counsel for the Respondent/Petitioner and Shri Y. Suryanarayana, Learned Counsel for the Respondent in CP
4. The Learned Counsel for the Applicant filed a memo dated 11.08.2017, by seeking permission of the Tribunal to withdraw the present CA and submits it may be dismissed as withdrawn.



5. Dr. S.V. Ramakrishna, the Learned Counsel / original petitioner opposed the withdrawal. Shri Y. Suryanarayana, Learned Counsel for the Respondent Nos. 14-17 in Company Petition has no objection for the same.
6. In view of the submissions made by the Learned Counsel for the Applicant, the Company Application bearing CA No. 126 of 2017 in CP No. 25/2017 is dismissed as withdrawn.
7. No order as to costs.

Sd/-
RAVIKUMAR DURASAMY
MEMBER (TECHNICAL)

Sd/-
RAJESWARA RAO VITTANALA
MEMBER (JUDICIAL)

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

[Signature]
for Dy. Regr./Asst. Regr./Court Officer/
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रती
CERTIFIED TRUE COPY
केस संख्या
CASE NUMBER. CA/126/2017 IN CP No. 25/2017/14
निर्णय का तारीख 2017
DATE OF JUDGEMENT 6.10.2017
प्रति तैयार किया गया तारीख
COPY MADE READY ON 14.11.2017